

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: OCTOBER 16, 2015

No. 2414 /JR(S)/2015

The name 'Anil Kumar Yadav-II' in Court's Notification No. 2004/JR(S)/2015, dated 15.10.2015 be read as **Arvind Kumar Yadav-II**.

No. 2415 /JR(S)/2015

In supersession of Court's Notification No. 2028/JR(S)/2015 dated 15.10.2015, Sri **Sanjay K. Lal**, Judicial Magistrate, First Class, Chandauli is promoted and posted as Additional Chief Judicial Magistrate, Etah in the vacant Court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etah.

No. 2416 /JR(S)/2015

In supersession of Court's Notification No. 2097/JR(S)/2015 dated 15.10.2015, Sri **Manoj Upadhyaya**, Judicial Magistrate, First Class, Etah is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etah.

BY ORDER OF THE COURT,

Sd/-
(SHEO KUMR SINGH-I)
REGISTRAR GENERAL

No. 544/JR (S)/2015: Allahabad: Dated: October 16, 2015

In continuation of Court's endorsement no.540/JR(S)/2015 dated 11.10.2015, copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow .
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Senior Registrar (Judicial), High Court, Allahabad.

7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. The District & Sessions Judges, Chandauli, Etah and Ghaziabad. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Member Secretary, U.P., State Legal Services Authority, Lucknow.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
13. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad.
14. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
15. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.Ss. to Hon'ble Administrative Judges, Chandauli, Etah and Ghaziabad with request to place this notification before Hon'ble Judges for their Lordship's kind perusal.(Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR
(JUDICIAL) (SERVICES)